

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/499/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Chinnikrishnan	Petitioner	Rahul
S. V. Pravin Rajan	RESPONDENT	

ORDER

Counsel representing both the parties are present. They submitted that they intended to settle the matter by giving a schedule of payment and also post-dated cheques. They have also obtained one D.D. for Rs.13.50 lakhs which can be encashed immediately. Counsel for the Petitioner submitted that as per the inspection of the claim they are not willing for the proposal of submission made by the Respondent. They prayed for time for submitting arguments in this matter. At request, time is enlarged. Put up on 03.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)